

F.No. J-11017/13/2015-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
dated 04th May, 2016

ORDER

The President is pleased to engage the following advocates as Government Counsel in various panels for conducting Central Government litigation before Allahabad High Court/CAT Allahabad Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Allahabad High Court, Central Government Counsel			
Sr. No.	Name	Address & Mobile number	Enrl. No.
1.	Akhilesh Kumar Rai	275, Rajrooppur, Lane No. 7, Allahabad-211011. Seat. Mob. 9935254722.	UP2092/1986
CAT Allahabad Bench Addl. Central Govt. Standing Counsel			
2.	S. P. Pathak	VPO-Mangalpur Distt-Kanpur- 209310. Ph.	UP/6108/04
3.	Ajay Kumar Pandey	Y1-B112, Trivenipuram Colony, Jushi, Allahabad (UP). Ph. 8934812345.s	UP/10007/12

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

3. Hindi version of this order will follow.



4.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Ashok Mehta, Ld. ASG, Allahabad High Court, 276/89/17, Muir Road near TV Tower Crossing, Allahabad-211001.
3. Shri Gyan Prakash, Asstt. SG, 518/409, New Mumfordjunj, Allahabd-211002.
4. Shri Surya Bhan Pandey, Asstt. SG, C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
5. The Registrar, Allahabad High Court, Allahabad.
6. The Registrar, CAT Allahabad Bench, Allahabad.
7. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.
11. Cash (LA) Section with regard to retainership fee to CGSC.


(B. S. Sharma)

Superintendent (Legal)